

respectively. [See Appendix 225 Annexure No. 7]. No other information is available in regard to funds earmarked under Scheduled caste Sub-Plan during the last three years.

In case of State Budget, a statement showing State-wise

- i. Annual Plan Outlay and SCSP Outlay during 2007-08, 2008-09, 2009-10, 2010-11 and 2011-12, and
- ii. SCSP expenditures for the years 2007-08, 2008-09, 2009-10 and anticipated expenditure for 2010-11 is enclosed at Annexure-IV. [See Appendix 225 Annexure No. 8]

SCSP expenditure for 2011-12 is being collected.

#### **Rehabilitation of Mentally Ill Persons**

1818. SHRI BHARATSINGH PRABHATSINH PARMAR :  
SHRI PARSHOTTAM KHODABHAI RUPALA :

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

- (a) the action taken by the Ministry for rehabilitation of mentally ill persons living in open areas and unhygienic conditions as it has been observed that very meager NGOs are working on this very important social matter and there are huge numbers of such persons that need urgent rehabilitation;
- (b) whether the Ministry had issued or in processes to issuing any advisory to all State Governments in this regard; and
- (c) whether the Ministry has conducted any survey on this important social subject?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON) : (a) and (b) The primary responsibility for programmes for rehabilitation and care of persons with disabilities, including mentally ill persons, lies with the State Governments as per entry No. 9 in the "State List." However, the central Government supplements the efforts of the States in the rehabilitation of persons with disabilities. Under the central sector Deendayal Disabled Rehabilitation Scheme, financial assistance is provided to non-governmental organizations for providing various services to persons with disabilities including mentally ill persons for projects like special schools for persons with mental retardation, vocational training centres, project for cerebral palsied children, half-way homes for psycho-social rehabilitation of treated and controlled mentally ill persons etc.

- (c) No, Sir.